

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 4292
TO BE ANSWERED ON 11TH AUGUST, 2017**

NATIONAL TOBACCO CONTROL PROGRAMME

**4292. SHRI VIKRAM USENDI:
SHRI ANOOP MISHRA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the districts covered by States/UTs under National Tobacco Control Programme (NTCP);
- (b) the funds allocated and utilized under the scheme during the last three years and the current year;
- (c) the number of challans issued against section 4 & 6 of COTPA (Cigarette and Other Tobacco Products Act) in each of the last three years and the current year, State-wise; and
- (d) the details of the cases filed and prosecuted under section 5 & 6 of COTPA, State-wise during the said period?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a): Details are at **Annexure-I**.

(b):

Rs. (in Crores)

Year	Allocation	Expenditure
2013-14	51.30	25.16
2014-15	80.68	29.16
2015-16	101.30	20.29
2016-17	134.80	48.16

(c): Details are at **Annexures II to V**.

(d): No such specific data is maintained Centrally.

Details of the Districts covered by States/UTs under National Tobacco Control Programme (NTCP):

Sl. No	Name of State/ UT	Uptill FY 2016-17	
		No. of Districts covered	Name of Districts covered
1.	Andaman & Nicobar Islands	1	Andaman
2.	Andhra Pradesh	10	Guntur, Prakasam, Kadapa, Nellore, Srikakulam, Vizianagaram, East Godavari, West Godavari, Chittoor, Ananthpuram
3.	Arunachal Pradesh	13	West Kameng, East Siang, Papumpare, Tawang, Lower Subansiri, Upper Subansiri, Lower Dibang Valley, East Kameng, Changlang, Lohit, Tirap, Upper Siang, West Siang
4.	Assam	8	Kamrup (M), Jorhat, Morigaon, Sonitpur, Tinsukia, N. Lakhimpur, Bongaigaon, Kamrup
5.	Bihar	19	Champanan (East), Champanan (West), Katihar, Muzaffarpur, Vaishali, Patna, Munger, Darbhanga, Lakhisarai, Nalanda, Purnia, Supaul, Samastipur, Bhagalpur, Saharsha, Madhubani, Khagaria, Gaya, and Kishanganj
6.	Chandigarh	1	Chandigarh
7.	Chhattisgarh	9	Raipur, Bilaspur, Durg, and Rajnandgaon, Dhamtari, Gariaband, Jashpur, Balodabazar and Mungeli.
8.	Dadra & Nagar Haveli	1	Dadra & Nagar Haveli
9.	Daman & Diu	1	Daman
10.	Delhi	2	New Delhi, East Delhi
11.	Goa	2	North Goa, South Goa
12.	Gujarat	26	Sabarkantha, Vadodara, Jamnagar, Junagadh, Porbandar, Rajkot, Morbi, Devbhumi Dwarka, Kutch, Banaskantha, Mehsana, Patan, Amreli, Bhavnagar, Botad, Gir Somnath, Surendranagar, Dahod, Surat, Tapi, Valsad, Arvalli, Chhotaudepur, Dang, Mahisagar, Narmada
13.	Haryana	2	Ambala, Kurukshetra
14.	Himachal Pradesh	1	Shimla
15.	Jammu & Kashmir	2	Budgam, Leh
16.	Jharkhand	14	Dhanbad, Jamshedpur (East Singhbhum), Dumka, Ranchi, Bokaro, Saraikela, Hazaribagh, Sahebgang, Khunti, Gumla, Latehar, Garhwa, West Singhbhum, Koderma
17.	Karnataka	18	Bangalore Urban, Kolar, Bidar, Bellary, Belagum, Bijapur, Dakshina Kannada, Dharwad, Gadag, Gulburga, Koppal, Mysore, Raichur, Shimoga, Tumkur, Yaadgiri, Bangalore Rural, Udupi.
18.	Kerala	4	Trivandrum, Eranakulam,, Kozhikode AND
19.	Lakshadweep	1	Lakshadweep (It is a unidistrict)

20.	Madhya Pradesh	16	Khandwa, Gwalior, Bhopal, Indore, Jabalpur, Rewa, Sehore, Hoshangabad, Dhar, Jhabua, Ratlam, Datia, Shahdol, Satna, chhindwara, Ujjain
21.	Maharashtra	34	Akola, Amravati, Buldhana, Washim, Yavatmal, Aurangabad, Hingoli, Jalna, Parbhani, Kolhapur, Ratnagiri, Sangli, Sindhudurg, Beed, Latur, Nanded, Osmanabad, Palghar, Raigad, Thane, Bhandara, Chandrapur, Gadchiroli, Gondia, Nagpur, Wardha, Ahmednagar, Dhule, Jalgaon, Nandurbar, Nasik, Pune, Satara, Solapur
22.	Manipur	9	Imphal West, Churachandpur, Imphal East, Chandel, Bishnupur, Senapati, Tamenglong, Thoubal, Ukhrul
23.	Meghalaya	0	<i>Remarks: However, State Tobacco Control Cell (STCC) exists.</i>
24.	Mizoram	9	Aizawl West, Lunglei, Saiha, Champhai, Kolasib, Serchhip, Lawngtlai, Mamit, Aizawl East
25.	Nagaland	11	Kohima, Dimapur, Wokha, Peren, Mokokchung, Zunheboto, Kiphire, Mon, Tuensang, Phek, and Longleng
26.	Odisha	30	Angul, Balasore, Baragarh, Bhadrak, Bolangir, Boudh, Cuttack, Deogarh, Dhenkanal, Gajapati, Ganjam, Jagatsinghpur, Jajpur, Jharsuguda, Kalahandi, Kandhamal, Kendrapara, Keonjhar, Khurda, Koraput, Malkanagiri, Mayurbhanj, Nawarangpur, Nayagarh, Nuapada, Puri, Rayagada, Sambalpur, Sonepur, Sundargarh
27.	Puducherry	1	Puducherry
28.	Punjab	1	Bhatinda
29.	Rajasthan	34	Jaipur, Jhunjhunu, Ajmer, Tonk, Churu, Rajsamand, Chittorgarh, Jaisalmer, Pali, Sirohi, Kota, Jhalawar, Bharatpur, Sawaimadhopur, Sriganganagar, Udaipur, Alwar, Jaipur-II, Banswara, Baran, Barmer, Bhilwara, Bikaner, Bundi, Dausa, Dholpur, Dungarpur, Hanumangarh, Jalore, Jodhpur, Karauli, Nagour, Sikar, Pratapgarh
30.	Sikkim	3	East, South, West
31.	Tamil Nadu	5	Kancheepuram, Villupuram, Madurai, Coimbatore, Trichy
32.	Telangana	9	Hyderabad, Warangal, Adilabad, Karimnagar, Nizambad, Mahabubnagar, Khammam, Rangareddy, Sangareddy
33.	Tripura	4	West District, Dhalai, Sepahijala, South District
34.	Uttar Pradesh	72	Jhansi, Agra, Farrukhabad, Lalitpur, Barabanki, Allahabad, Mirzapur, Varanasi, Hardoi, Lucknow, Kanpur, Mainpuri, Rampur, Etawah, Kannauj, Firozabad, Mathura, Aligarh, Etah, Hathras, Kasganj, Fatehpur, Kaushambi, Pratapgarh, Azamgarh, Ballia, Mau, Budaun, Bareilly, Pilibhit, Shahjahanpur, Basti, Sant Kabir Nagar, Siddharthnagar, Banda, Chitrakoot, Hamirpur, Mahoba, Bahraich, Balarampur, Gonda, Shrivasti, Ambedkar Nagar, Amethi, Faizabad, Sultanpur, Deoria, Gorakhpur, Kushinagar, Maharajganj, Jalaun, Auraiya, Kannauj, Kanpur Dehat, Kanpur Nagar, Lakhimpur Kheri, Raebareli, Sitapur, Unnao, Bagpat, Bulandshahr, Gautam Buddha Nagar, Ghaziabad, Meerut, Mirzapur, Sant Ravidas Nagar, Sonbhadra, Amroha, Bijnor, Moradabad, Muzaffarnagar, Saharanpur, Chandauli, Ghazipur, Jaunpur

35.	Uttarakhand	13	Dehradun, Tehri, Pauri, Nainital, Haridwar, US nagar, Pithoragarh, Almora, Bageswar, Champawat, Chamoli, Rudraprayag, Uttarkashi
36.	West Bengal	19	Coochbehar, Murshidabad, Bankura, Darjeeling, Jalpaiguri, Dakshin Dinajpur, Howrah, South 24 Parganas, North 24 Parganas, Birbhum, Purulia, Paschim Medinipur, Alipurduar, Uttar Dinajpur, Maldah, Nadia, Hooghly, Burdwan, Purba Medinipur
	TOTAL	405	

Uttar Pradesh	159	13230	0	0	0	0	0	0	0	0
Uttarakhand	29	2110	-	-	-	-	-	-	-	-
Delhi	*3372	*160290	-	-	-	-	-	-	-	-
Punjab	*24463	*1389076	-	-	-	-	-	-	-	-
Odisha #	7907	666900	-	-	-	-	-	-	-	-
Andhra Pradesh#	24112	1538243	-	-	-	-	-	-	-	-
Madhya Pradesh #	140	14170	-	-	-	-	-	-	-	-
Maharashtra#	0	0	-	-	-	-	-	-	-	-
Rajasthan #	1534	140288	-	-	-	-	-	-	-	-
Sikkim#	19	950	-	-	-	-	-	-	-	-
Tamil Nadu#	3857	516000	-	-	-	-	-	-	-	-
Tripura #	0	0	-	-	-	-	-	-	-	-
West Bengal #	0	0	-	-	-	-	-	-	-	-
Total	179890	17879598	4732	560600	4078	811515	4150	1205185	231	15800
Grand Total	No. of Violations:		165246							
	Total Challan Collected (in Rs.):		18923332							

* Total number of persons fined/amount collected under Section-4 and Section-6 of COTPA, 2003 collectively.

Total number of persons fined/amount collected under Section-4, Section-5, Section-6(a), Section-6(b) and Section-7 of COTPA, 2003 collectively.

Uttar Pradesh	657	82572	0	0	0	0	0	0	0	0
Uttarakhand	2650	79230	-	-	-	-	-	-	-	-
Delhi	2677	*298760	-	-	@441	-	-	-	-	-
Punjab	*25247	*1384998	-	-	-	-	-	-	-	-
Odisha #	6385	558660	-	-	-	-	-	-	-	-
Andhra Pradesh#	0	0	-	-	-	-	-	-	-	-
Madhya Pradesh #	0	0	-	-	-	-	-	-	-	-
Maharashtra#	0	0	-	-	-	-	-	-	-	-
Rajasthan #	5330	618419	-	-	-	-	-	-	-	-
Sikkim#	0	0	-	-	-	-	-	-	-	-
Tamil Nadu#	18138	2297890	-	-	-	-	-	-	-	-
Tripura #	0	0	-	-	-	-	-	-	-	-
West Bengal #	0	0	-	-	-	-	-	-	-	-
Total	294472	39159542	1414	107500	8800	2074280	7910	2331720	1067	289400
Grand Total	No. of Violations:		288416							
	Total Challan Collected (in Rs.):		42278684							

* Total number of persons fined/amount collected under Section-4 and Section-6 of COTPA, 2003 collectively.

Total number of persons fined/amount collected under Section-4, Section-5, Section-6(a), Section-6(b) and Section-7 of COTPA, 2003 collectively.

@Total number of persons fined under Section-6(a) and Section-6(b) of COTPA, 2003 collectively.

Puducherry	-	-	-	-	-	-	-	-	-	-
Uttar Pradesh	9378	1134363	0	0	0	0	0	0	0	0
Uttarakhand	699	53315	-	-	22	2260	-	-	-	-
Delhi	902	*155660	-	-	@141	-	-	-	-	-
Punjab	*20910	*1216314	5	-	-	-	-	-	2	2000
Odisha #	4201	393592	-	-	-	-	-	-	-	-
Andhra Pradesh#	1569	191190	-	-	-	-	-	-	-	-
Madhya Pradesh #	0	0	-	-	-	-	-	-	-	-
Maharashtra#	0	0	-	-	-	-	-	-	-	-
Rajasthan #	0	0	-	-	-	-	-	-	-	-
Sikkim#	215	30700	-	-	-	-	-	-	-	-
Tamil Nadu#	0	0	-	-	-	-	-	-	-	-
Tripura #	0	0	-	-	-	-	-	-	-	-
West Bengal #	0	0	-	-	-	-	-	-	-	-
Total	405426	60205505	2569	192750	7161	1778259	8038	2031593	571	22600
Grand Total	No. of Violations:		423765							
	Total Challan Collected (in Rs.):		64230707							

* Total number of persons fined/amount collected under Section-4 and Section-6 of COTPA, 2003 collectively.

Total number of persons fined/amount collected under Section-4, Section-5, Section-6(a), Section-6(b) and Section-7 of COTPA, 2003 collectively (upto September, 2015, except for Odisha).

@Total number of persons fined under Section-6(a) and Section-6(b) of COTPA, 2003 collectively

Status of the number of people fined/challaned and amount collected under Section-4, Section-5, Section-6(a), Section-6(b) and Section-7 of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 (COTPA, 2003) for the period from April 2016 to March 2017 as on 6th April, 2017

(As per the information received from the States/Union Territories)

States	Section-4		Section-5		Section-6(a)		Section-6(b)		Section-7	
	No. of persons fined	Amount collected (in Rs.)	No. of persons fined	Amount collected (in Rs.)	No. of persons fined	Amount collected (in Rs.)	No. of persons fined	Amount collected (in Rs.)	No. of persons fined	Amount collected (in Rs.)
Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-
Assam	271	67890	41	12550	58	11500	396	79690	47	15750
Bihar	1847	279435	-	-	505	30450	0	0	0	0
Daman and Diu	-	-	-	-	-	-	-	-	-	-
Goa	2459	479300	2	400	-	-	36	4900	-	-
Gujarat	53483	3997025	2669	198900	4906	858120	4906	858120	-	-
Jammu and Kashmir	18136	1503520	-	-	1	150	-	-	-	-
Jharkhand	13	1265	0	0	21	3250	05	800	0	0
Karnataka	146832	16051276	252	-	1858	371600	261	52200	27	-
Kerala	134906	27266600	23	22800	405	259000	1714	768850		
Manipur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
Meghalaya	0	0	0	0	0	0	0	0	0	0
Mizoram	961	66,360	0	0	30	1340	0	0	10	0
Nagaland	154	30,060	-	-	-	-	58	11460	-	-
Puducherry	-	-	-	-	73	17800	-	-	-	-

Uttar Pradesh	2250	198096	121	54500	71	11420	67	10700	865	883700
Uttarakhand	731	99650	-	-	115	20350	2	400	-	-
Delhi	2010	*713150	-	-	@611	-	-	-	-	-
Punjab	*25255	*1386717	-	-	-	-	-	-	-	-
Odisha #	5542	520480	-	-	-	-	-	-	-	-
Total	394850	52660824	3108	289150	8654	1584980	7445	1787120	949	899450
Grand Total	No. of Violations:		415006							
	Total Challan Collected (in Rs.):		57221524							

* Total number of persons fined/amount collected under Section-4 and Section-6 of COTPA, 2003 collectively.

Total number of persons fined/amount collected under Section-4, Section-5, Section-6(a), Section-6(b) and Section-7 of COTPA, 2003 collectively.

@Total number of persons fined under Section-6(a) and Section-6(b) of COTPA, 2003 collectively.